

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**STARRED QUESTION NO. *358
TO BE ANSWERED ON 10.08.2016**

**SKILL DEVELOPMENT PROGRAMMES THROUGH PRIVATE AGENCIES
QUESTION**

***358. SHRI N.K. PREMACHANDRAN**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government proposes to implement skill development programmes through private agencies;
- (b) if so, the details of financial assistance given by the Government to the private agencies during the last three years and the current year, State-wise;
- (c) the details of the programmes implemented and private agencies selected for implementation of skill development programmes during the said period, State-wise;
- (d) whether the Government has introduced job-oriented skill development projects with private partnership and if so, the details of employment obtained through this programme; and
- (e) whether the Government has implemented any programme for skill development with the aid of companies abroad and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

- (a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA
STARRED QUESTION NO. 358 TO BE ANSWERED ON 10.08.2016 ASKED BY SHRI
N.K. PREMACHANDRAN REGARDING 'SKILL DEVELOPMENT PROGRAMMES
THROUGH PRIVATE AGENCIES'**

(a) to (e) The Government has set up National Skill Development Corporation (NSDC) as a Public private Partnership entity to promote private training providers to set up skill training centres across the Country through loan support at subsidized rates. The NSDC conducts short term skill training courses through its approved training partners. As on date, it has 267 approved training partners (TPs) with 5093 operational training centres, with coverage across the States and Union Territories. All these training partners are approved by the NSDC after following due process. Various kinds of training, including Pradhan Mantri Kaushal Vikas Yojana (PMKVY) are imparted by these TPs based on the Qualifications Packs (QPs) and National Occupation Standards (NOSs) developed by the respective Sector Skill Councils. Field inspections including affiliation & accreditation of these training partners are done by the Sector Skill Council (SSC). The details of funds transferred to NSDC for the purpose of Skill Development during the last three years and the current year are at **Annexure-I**.

Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16 had a target to cover 24 lakh youth in the country. The scheme was implemented by National Skill Development Corporation (NSDC) with the objective to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood. Individuals with prior learning experience or skills were also assessed and certified under Recognition of Prior Learning (RPL) category. As on 28th July 2016, a total of 17.94 lakh candidates (fresh training) have been enrolled, 17.93 lakh have been trained, 11.9 lakh have been certified and 1.46 lakh candidates have been placed under the PMKVY scheme (**Annexure-II**). Under PMKVY 2015-16, it was not mandatory for NSDC's training partners to report employment data. The employment data available reflects only a fraction of the actual employment provided under the scheme.

Based on the learnings of PMKVY 2015-16, the scheme has been revamped and the Union Cabinet in its meeting on 13th July, 2016, has approved the new version with modification and continuation of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) as 'Skill Development Component' of umbrella PMKVY to skill one crore people over the four years (2016-2020) with an outlay of Rs.12,000 crore. The Scheme is completely aligned to the Common Norms as notified with the approval of Cabinet on 15th July, 2015, and amended from time to time. Under PMKVY 2016-20, the focus on employment has been significantly enhanced. The last 20% payment to training partners would be made only after wage employment or self employment to at least 70% of the trained candidates. In the new version, the PMKVY Training Partners have been mandated to have mentorship cum placement cells, with placements incentivized as per the Common Norms guidelines. Mobilization, monitoring and post training placement of trainees through Rozgar Melas (placement camps) and Kaushal Shivirs (mobilization camps) are part of the PMKVY 2016-20, with financial incentives. The parameters such as Training Target Allocation, Cycle of Target allocation, Curriculum, Training of Trainers (TOT), Trainee linkage with Aadhar ID, Attendance, Awareness and Mobilization, Assessments, Certification, Reward Money and Monitoring have also been modified in PMKVY 2016-20 to make the Scheme more effective.

No foreign company has been involved in the implementation of skill development scheme of the Ministry.

Annexure-I**Funds transferred to NSDC:**

S. No.	Particulars	2013-14	2014-15	2015-16	2016-17 till 30.06.2016	Total
(i)	Skilling	450	200	-	0	650
(ii)	UDAAN	39	75.06	45	0	159.06
(iii)	STAR	585	415	0	0	1000
(iv)	PMKVY	-	-	435	500	935
Total		1074	690	480	500	2744

Annexure-II

State	Total Enrolled	Total Trainings Completed	Total Certified
Andaman and Nicobar Islands	194	194	19
Andhra Pradesh	124666	124516	91919
Arunachal Pradesh	1017	1017	337
Assam	31224	31194	2180
Bihar	89252	89166	51572
Chandigarh	4851	4851	3709
Chhattisgarh	36488	36488	23857
Dadra and Nagar Haveli	258	258	159
Daman and Diu	230	230	177
Delhi	75194	75171	49782
Goa	499	499	278
Gujarat	43324	43324	27095
Haryana	81612	81474	56217
Himachal Pradesh	22738	22738	16718
Jammu and Kashmir	17807	17807	10985
Jharkhand	26488	26463	18406
Karnataka	73523	73523	49247
Kerala	14689	14689	10049
Madhya Pradesh	159139	158974	107151
Maharashtra	84432	84312	52984
Manipur	1328	1328	807
Meghalaya	1661	1661	16
Mizoram	1030	1030	5
Nagaland	1271	1271	744
Odisha	56822	56822	34666
Puducherry	7070	7070	5924
Punjab	72405	72350	51064
Rajasthan	112467	112437	81061
Sikkim	886	886	379
Tamil Nadu	151491	151491	107972
Telangana	98323	98263	73530
Tripura	14018	14018	9582
Uttar Pradesh	256469	256365	175503
Uttarakhand	13675	13675	9191
West Bengal	117925	117925	76400
TOTAL	1794466	1793480	1199685
